

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-209

C.A No. 1322, 1226/C-III/ND/ 2020

in

(IB)-195(ND)/2017

IN THE MATTER OF:

M/s.IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 28.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Rakesh Kumar, Mr. Himanshu K.S. Tanwar, Mr. Chitranshul A.Sinha, Ms. Sonali Khanna, Mr. Anushuman Mohit Chaturvedi, Mr. Rupesh Tyagi (R-5 & 6) Advocates

For the Respondent/CD

:

For the Intervener

:


For the OL

: Mr. Pardeep Dahiya, Mr. Rhea Luthra, Advocates, Mr. Vijender Sharma Liquidator

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.04.2020.


(Madhu Narula)
Court Officer